

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 282 of 2014

Dated: 17th November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member**

In the matter of:-

**Haryana Vidyut Prasaran Nigam Ltd. Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ishaan Mukherjee for Mr.Anand
K.Ganesan

Counsel for the Respondent(s) : Mr. Abhishek Upadhyay for Mr.Buddy
A.Ranganadha for R.Nos. 2 to 3

ORDER

Post the matter for hearing on **17th December, 2015.**

**(Inderjit Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg